

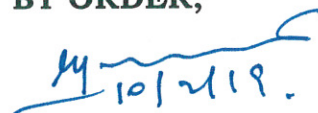
CJR No.24/2018

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 10TH FEBRUARY, 2019.**

INTIMATION

The Preliminary Examination for the post of Civil Judges by direct recruitment is held on 10th February 2019 at Bengaluru. **Key Answers** to the Questions of the Question Papers in **Versions A, B, C and D** are web-hosted on the High Court of Karnataka Website: <http://karnatakajudiciary.kar.nic.in/recruitment.asp>. The candidates appeared for the said examination may access the Key Answers by visiting the said website. In case of any objections to the said Key Answers, the candidates may submit their objections, along with justification thereto, to the e-mail ID of the Registrar (Recruitment), High Court of Karnataka i.e., rrecruithckb@gmail.com before 11:59 P.M. of 13th February 2019. Objections received after 11:59 P.M. of 13th February 2019 will not be considered.

BY ORDER,

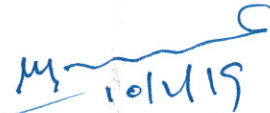

(V. SRISHANANDA)

**REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE
HIGH COURT OF KARNATAKA
BENGALURU-560 001.**

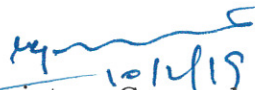
KEY ANSWERS VERSION-A							
1	D	26	A	51	A	76	C
2	B	27	C	52	A	77	B
3	B	28	C	53	C	78	C
4	C	29	B	54	A	79	B
5	A	30	B	55	B	80	D
6	C	31	D	56	A	81	D
7	D	32	D	57	B	82	B
8	A	33	D	58	B	83	B
9	B	34	D	59	C	84	B
10	B	35	C	60	B	85	C
11	C	36	B	61	C	86	C
12	C	37	A	62	A	87	A
13	C	38	C	63	D	88	C
14	D	39	B	64	A	89	B
15	D	40	C	65	B	90	C
16	C	41	A	66	C	91	D
17	D	42	C	67	A	92	D
18	D	43	A	68	A	93	A
19	D	44	A	69	D	94	C
20	C	45	B	70	A	95	C
21	D	46	B	71	D	96	D
22	B	47	B	72	B	97	D
23	D	48	C	73	C	98	C
24	A	49	B	74	D	99	A
25	D	50	A	75	C	100	D


 Registrar General
 High Court of Karnataka

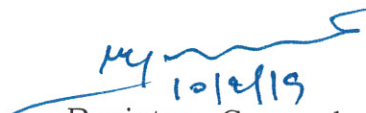
KEY ANSWERS VERSION-B							
1	A	26	C	51	C	76	D
2	D	27	C	52	B	77	C
3	A	28	D	53	D	78	C
4	B	29	A	54	A	79	B
5	C	30	A	55	B	80	B
6	B	31	B	56	C	81	C
7	B	32	D	57	B	82	A
8	A	33	C	58	C	83	A
9	C	34	D	59	B	84	B
10	A	35	B	60	A	85	D
11	C	36	D	61	B	86	C
12	B	37	B	62	B	87	D
13	C	38	D	63	A	88	C
14	C	39	D	64	C	89	D
15	B	40	B	65	D	90	D
16	A	41	D	66	A	91	A
17	C	42	D	67	D	92	D
18	B	43	D	68	D	93	C
19	C	44	B	69	C	94	C
20	A	45	C	70	A	95	B
21	D	46	B	71	C	96	B
22	C	47	D	72	A	97	C
23	C	48	A	73	D	98	D
24	A	49	A	74	B	99	B
25	C	50	A	75	C	100	D


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KEY ANSWERS VERSION-C							
1	A	26	A	51	C	76	B
2	B	27	A	52	D	77	D
3	C	28	D	53	D	78	C
4	D	29	B	54	A	79	A
5	D	30	A	55	B	80	D
6	A	31	A	56	B	81	D
7	D	32	B	57	C	82	B
8	C	33	B	58	A	83	B
9	B	34	A	59	C	84	D
10	C	35	C	60	D	85	A
11	D	36	D	61	B	86	B
12	C	37	B	62	B	87	B
13	A	38	A	63	B	88	C
14	D	39	B	64	C	89	C
15	A	40	C	65	D	90	D
16	C	41	C	66	C	91	C
17	C	42	B	67	B	92	D
18	A	43	D	68	D	93	C
19	B	44	B	69	B	94	B
20	C	45	C	70	D	95	A
21	C	46	A	71	A	96	B
22	C	47	A	72	A	97	C
23	C	48	D	73	C	98	D
24	D	49	C	74	B	99	C
25	C	50	D	75	A	100	D


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KEY ANSWERS VERSION-D							
1	D	26	D	51	B	76	A
2	C	27	A	52	A	77	A
3	B	28	D	53	C	78	C
4	C	29	C	54	B	79	A
5	C	30	A	55	B	80	D
6	D	31	D	56	B	81	B
7	C	32	C	57	B	82	C
8	A	33	D	58	A	83	A
9	C	34	D	59	C	84	A
10	D	35	A	60	A	85	D
11	A	36	B	61	B	86	D
12	C	37	D	62	B	87	C
13	B	38	D	63	C	88	B
14	C	39	B	64	A	89	B
15	C	40	C	65	B	90	C
16	A	41	D	66	A	91	B
17	D	42	C	67	B	92	A
18	D	43	C	68	D	93	C
19	D	44	A	69	B	94	C
20	D	45	B	70	A	95	A
21	C	46	C	71	C	96	D
22	C	47	B	72	B	97	C
23	D	48	D	73	A	98	C
24	B	49	D	74	B	99	D
25	D	50	C	75	B	100	B


 10/12/19
 Registrar General
 High Court of Karnataka